

F.No. J-11015/1/2015-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
dated 7th December, 2015

ORDER

The President is pleased to engage the following advocates as Standing Government Counsel/Additional Standing Government Counsel in the District and Subordinate Courts in Kerala for conducting the litigation in respect of Central Government for a period of three years from the date of this order or until further orders, whichever is earlier: -

THIRUVANANTHAPURAM DISTRICT

Sr. NO.	NAME	MOB/EMAIL-ID
Standing Government Counsel		
1.	K.S. Rajagopal	9447340209 rajagopalks2009@yahoo.com
Additional Standing Government Counsel		
2.	B.R. Syam	9847784405 syambrsyam@gmail.com
3.	Shibhu Kumar S.	09446390086
4.	Sukumaran Panicker, N.	09995093783
5.	T. Ajith Kumar	9447493512
6.	P. Sudheer	9847303220
7.	Rajmohan G. J.	9447470035



KOLLAM DISTRICT

SL NO.	NAME	MOB/EMAIL-ID
Standing Government Counsel		
1.	S. Rajendran Pillai	09447019894
Additional Standing Government Counsel		
2.	R. Babusankar Reddiar	09446141277
3.	G. Gopakumar	09961066266
4.	S. Sreekumar	09447179217
5.	K. Sudhakaran Nair	09446707483

KOTTAYAM DISTRICT

SL NO.	NAME	MOB/EMAIL-ID
Standing Government Counsel		
1.	K. Sunil Kumar	9447137064
Additional Standing Government Counsel		
2.	K. Radhakrishnan Nair	9349501894
3.	Aravindaksha Menon P.R.	9387228393
4.	T.S. Jayakumar	9446861878
5.	D. Muraleedhar	9447386683
6.	Subhash R.	9446402105

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Signature

ALAPUZHA DISTRICT

SL NO.	NAME	MOB/EMAIL-ID
Standing Government Counsel		
1.	P.S. Geetahkumari	09447464891
Additional Standing Government Counsel		
2.	Rajesh P.	09447111473 advocaterajesh@gmail.com
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4.	N.V. Sanu	09947263079
5.	Madhu Varrier	09446073402
6.	Sasidharan Pillai T. G.	09447022628

THRISSUR DISTRICT

SL NO.	NAME	MOB/EMAIL-ID
Standing Government Counsel		
1.	K.S. Sudhirbaby	9447200978
Additional Standing Government Counsel		
2.	Ravi Kumar. U.	9447061996
3.	Rajeevan V. N.	9633001292
4.	M.B. Bijubalan	09447614507
5.	T. Ramachandran	09847169160
6.	K.K. Aneeshkumar	9895236524

MALAPURAM DISTRICT

SL NO.	NAME	MOB/EMAIL-ID
Standing Government Counsel		
1.	Krishna Kumar K.M.	9447842011
Additional Standing Government Counsel		
2.	N. Aravindan	9846011820
3.	N.M. Krishnadas	9447076482
4.	Sunil M.K.	9447335647
5.	K. Baburaj	9447424150

KOZHIKODE DISTRICT

SL NO.	NAME	MOB/EMAIL-ID
Standing Government Counsel		
1.	Bineesh Babu B.N.	9447339291
Additional Standing Government Counsel		
2.	Priya V.	09895201626
3.	Rajesh Kumar M.	9349102348

PATANAMITITTA DISTRICT

SL NO.	NAME	MOB/EMAIL-ID
Standing Government Counsel		
1.	K. Haridas	9447145156 Harikadamanitta@gmail.com

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Additional Standing Government Counsel		
2.	Narendranadh P.S.	9447265622 narannarendranath@gmail.com
3.	G. Naresh Kumar	9447702737
4.	K. Harikumar	9447594633
5.	P.K. Ramachandran Nair	9495016865
6.	Dhanya M. Nair	09496722162
7.	Anil P. Nair	09447092130

PALAKKAD DISTRICT

SL NO	NAME	MOB/EMAIL-ID
Standing Government Counsel		
1.	Kushalan P. P.	9847932695
Additional Standing Government Counsel		
2.	Sreeprakash. P.	9447255312
3.	Manoj Ambat	9447296964
4.	T. Santosh	09846644244
5.	G. Abhilash	9447239779 Abhilashrohini@Gmail.Com

WAYANAD DISTRICT

SL NO.	NAME	MOB/EMAIL-ID
Standing Government Counsel		
1.	K.A. Asokan	09645428775

Additional Standing Government Counsel		
2.	P. Suresh	9447397672
3.	C. Smija	0997667877

KANNUR DISTRICT

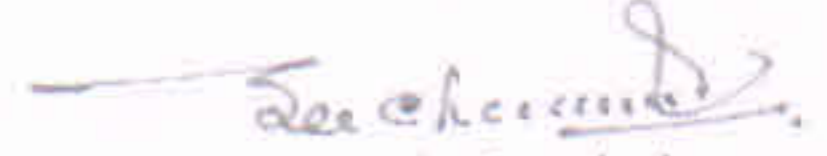
SL NO.	NAME	MOB/EMAIL-ID
Standing Government Counsel		
1.	V. Ratnakaran	9447742247
Additional Standing Government Counsel		
2.	Prathibha K.	9895574215
3.	K. Sankaranarayanan	9447727862
4.	Ranjan P. T.	9495378408
5.	Suresh Kumar Nambiar K. P.	9895795380

KASARGOD DISTRICT

SL NO.	NAME	MOB/EMAIL-ID
Standing Government Counsel		
1.	B. Raveendran	9447644989
Additional Standing Government Counsel		
2.	Muralidharan P.	9495149215
3.	Rajesh K.	9895356077
4.	Ashok Kumar A. C.	9446169599
5.	K. Shreekanth	09446663074
6.	M. Mohan	09495083092

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 27(11)/1999-Judl. dated 24.09.1999 read with O.M. Nos. 27(25)/2011-Judl., dated 01.09.2011 & 26(1)/2014/Judl. dated 01.10.2015. The payment of professional fee and incidental expenses shall be made by the concerned Department.

3. Hindi version of this order will follow.



(Suresh Chandra)

Joint Secretary & Legal Adviser to the Government of India



Copy to: -

1. Sh. K. M. Nataraj, Additional Solicitor General of India (Southern Zone), NO. 4306, High Point IV, No. 45, Palace Road, Near Basaveshavara Circle, Bengaluru-560001, for information.
2. Shri N. Nagresh, Assistant Solicitor General of India (Kerala High Court), Anugraha Complex, 2nd floor, Market Road North Ernakulam, Kochi-682018 (Kerala), for information.
3. Office of the District Session Judge, Thiruvananthapuram / Kollam / Kottayam / Alapuzha / Thrissur / Malapuram / Kozhikode / Patanamititta / Palakkad / Wayanand / Kannaur / Kasargod, for information.
4. The Registrar, Kerala High Court, Kerala for information.
5. The Accountant General, Kerala for information.
6. PS to MLJ/PS to Law Secretary/PS to Legislative Secretary, for information.
7. Hindi Unit for Hindi version of this order.
8. NIC Cell for uploading this order on the official website of the Ministry.
9. Guard file/Judicial Section with 5/s copies.


(B. S. Sharma)

Superintendent Legal (Judicial)